

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 300 OF 2018 &
IA NOS. 1247, 1248, 1251, 1326, 1320, 1508, 1559 & 1891 of 2018 &
IA NOS. 90 & 1318 of 2019**

Dated: 02nd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**M/s Jay Madhok Energy Private Limited ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Vineet Malhotra
Mr. Sangram Saran
Mr. Vishal Gohri
Mr. Shubhendu Kaushik

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Ms. Vidhi Thakural (Rep.) for R-1

Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Meghna Sengupta
Mr. Abhishek Prakash for R-2

ORDER

Within two weeks all the pleadings must be completed. Otherwise it shall be taken as 'nil'.

List the matter for final arguments on **30.08.2019.**

**(B.N. Talukdar)
Technical Member (P&NG)**

Bn/kt

**(Justice Manjula Chellur)
Chairperson**